

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 249/2024

Kapil Dev

... Applicant

Versus

State of Punjab & Ors.

... Respondent(s)

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1.	Short reply by way of affidavit of Sh. Malwinder Singh Jaggi, Chief Executive Officer, Punjab Water Supply and Sewerage Board on behalf of Chief Secretary ,Punjab, Respondent No. 1	1-3

Place: Chandigarh

Dated: 01.07.2024


 Malwinder Singh Jaggi,
 Chief Executive Officer,
 Punjab Water Supply and Sewerage Board
 On behalf of Chief Secretary, Punjab.

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Short reply by way of affidavit of Sh. Malwinder Singh Jaggi, Chief Executive Officer, Punjab Water Supply and Sewerage Board, Plot No. 1-B, Madhya Marg, Sector 27, Chandigarh on behalf of Chief Secretary, Punjab, Respondent No. 1

RESPECTULLY SHOWETH

I, the above named deponent, do hereby solemnly affirm and declare as under:

1. That the answering Respondent/deponent herein is filing the present short reply at this stage without prejudice to its right to file a detailed reply, if the need so arises and/or if so directed by this Hon'ble Tribunal.
2. That the Applicant has filed the present OA with the averments that sewage effluent is being directly discharged into Distributary (GPS Coordinates -

30.606765, 76.791212) passing along Chattbir Zoo Road (hereinafter referred to as Location 1), and that effluent coming out of drain is passing under National Highway at plot (GPS Coordinates - 30.636178, 76.801908) adjoining to "Jai Shiv Shankar Marble" situated opposite to Maruti Suzuki Arena showroom (hereinafter referred to as Location 2), that effluent is flowing in open plots (GPS Coordinates – 30.635001, 76.801559) situated along the National Highways (hereinafter referred to as Location 3) without any drainage pipes system, and that sewerage effluent is entering into open land (GPS Coordinates 30.632031, 76.799204) which is likely to be the village pond/water body (hereinafter referred to as Location 4). A detailed plan of the above locations is being attached herewith at **ANNEXURE R-1**.

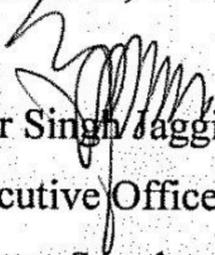
3. That vide order dated 18.03.2024, this Hon'ble Tribunal had directed constitution of Joint Committee comprising Regional Officer, MoEF&CC and District Magistrate, Mohali to "*carry out spot inspection, ascertain the truthfulness of the allegations and also collect the samples from the concerned water body and get the sample analyses report and suggest remedial measures and submit the action taken report before the Tribunal within six weeks*". **The report of the said Joint Committee is awaited as of date.** On receipt of the said report of the Joint Committee, the answering Respondent herein shall be filing its detailed reply.

4. It is further reiterated that the answering Respondent/deponent herein is filing the present short reply at this stage without prejudice to its right to file a detailed reply, if the need so arises and/or if so directed by this Hon'ble Tribunal.

Chandigarh

Dated: 01.07.2024

(DEPONENT)


Malwinder Singh Jaggi,
Chief Executive Officer,
Punjab Water Supply and Sewerage Board
On behalf of Chief Secretary, Punjab.

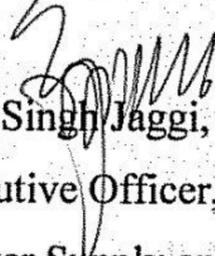
Verification:

Verified that the contents of the above short reply by way of affidavit are true to my knowledge and belief, based on the official record. No part of it is false and nothing material has been concealed therein.

Chandigarh

Dated: 01.07.2024

(DEPONENT)


Malwinder Singh Jaggi,
Chief Executive Officer,
Punjab Water Supply and Sewerage Board
On behalf of Chief Secretary, Punjab.